

**IN THE COURT OF G.S.PRASEELA KUMARI
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 19.07.2021**

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>Arguments:</u> 1) M.A. 23/2014 2) R.A. 45//2015 3) R.A. 141/2015 4) R.A. 79/2016 5) R.A. 119/2016 6) M.C. 233/2020 7) R.A. 147/2019 8) R.A. 154/2019</p> <p><u>Evidence:</u> 9) SC 102/2013 10) SC 324/2013 11) SC 70/2014 12) SC 72/2014 13) SC 85/2015 14) SC 164/2015 15) SC 176/2015 16) SC 177/2015 17) SC 272/2019 18) SC 88/2020</p> <p><u>Paper Publication:</u> 19) P & SC 49/2020 20) P & SC 1/2021</p>	<p><u>Arguments:</u> 21) R.A. 211/2016 22) R.A. 21/2017 23) M.C. 106/2020 24) R.A. 77/2017 25) M.C. 170/2017</p> <p><u>Objection:</u> 26) R.A. 160/2004 27) Misc. 18/2020 28) M.V.C. 89/2019</p> <p><u>For Enquiry on IA:</u> 29) P & SC 8/2021</p> <p><u>Steps:</u> 30) R.A. 18/2015 31) M.V.C. 330/2015 32) R.A. 12/2016 33) R.A. 190/2017 34) R.A. 191/2017</p> <p><u>Charge:</u> 35) SC 125/2021</p> <p><u>To hear:</u> 36) EX 40/2021 37) SC 239/2014 38) CrI.Misc. 1017/2021 39) CrI.Misc. 1048/2021 40) CrI.Misc. 1077/2021 41) CrI.Misc. 1078/2021</p> <p><u>Objection:</u> 42) SC 30/2015 43) SC 132/2021 44) CrI.Misc. 1073/2021 45) CrI.Misc. 1093/2021 46) CrI.Misc. 1098/2021 47) CrI.Misc. 1100/2021 48) CrI.Misc. 1103/2021 49) CrI.Misc. 1104/2021</p> <p><u>FDT:</u> 50) SC 108/2021</p> <p><u>HBC:</u> 51) SC 128/2020</p>

Sd/-
VII Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.